

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No. 2070/2021**

**This the 23<sup>rd</sup> day of September, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Kulbhushani  
S/o Sh. Man Singh,  
Goods Guard,  
Age about 43 years  
H.No. 605, 1<sup>st</sup> Floor, Pocket 2, Paschim Puri,  
New Delhi-110063.

... Applicant

(through Advocate: Mr. B.C Nagar)

**Versus**

1. Union of India,  
Through the General Manager,  
Head Quarter Office,  
Northern Railway, Baroda House, New Delhi.
2. DRM, DRM's Office, State Entry Road, New Delhi
3. Sr. DPO, DRM'S Office, State Entry Road, New Delhi.

... Respondents

(through Advocate: None)

**ORDER (Oral)****Hon'ble Mr. R. N. Singh, Member (J):**

After arguing for some time, Mr. B.C. Nagar, learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to file a fresh one, if so required and advised, in accordance with law.

2. Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid.

**(R.N. Singh)**  
**Member (J)**

**(A. K. Bishnoi)**  
**Member (A)**

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